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W.P.(Crl.)No. 237 OF 1998
ITEM No.61

Court No. 3

SECTION PIL

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Crl.) No. 237/1998

SUBE SINGH

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

(Office report for directions)

Date : 07/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)

Mr. S. Muralidhar,Adv.

For Respondent (s)

Mr.R.K.Jain,Sr.Adv.,

Ms.Kavita Wadia,Adv.

Mr.K.K.Sood, ASG,

Mr.Tara Chandra Sharma,Adv.,

Mr. P. Parmeswaran,Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned for four weeks.

(Vijay Kumar Sharma)(Janki Bhatia)
AR-cum-PS to Hon. Judge Court Master